GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 3296 TO BE ANSWERED ON 09.12.2019

TRANSFER OF SPOUSES IN KENDRIYA VIDYALAYA

†3296. SHRI KAUSHAL KISHORE: SHRI UPENDRA SINGH RAWAT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details regarding pendency of cases of TGT/PGT primary teachers where their spouse intends to be transferred to the same station with Kendriya Vidyalaya Sangathan since the last three years till date;
- (b) the reasons for delay; and
- (c) the terms and conditions of the transfer policy wherein both the husband and wife are KV teachers?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

(a) The details of transfers effected in the last three years is as follows:-

Year	Number of TGTs/PGTs and Primary Teachers applied for request transfer on spouse ground	Spouse cases	
2017	1386	633	753
2018	1280	537	743
2019	1266	503	763

(b) Kendriya Vidyalaya Sangathan (KVS) has informed that there is an established procedure of transfer of employees of KVS. Every year online transfer applications are invited from all employees at the time of annual transfer. Request transfers of employees are considered on the basis of transfer counts.Different transfer counts are provided for different categories of spouses such as spouse of KVS, defence employees, employees of paramilitary forces and other government employees and spouse of those who are not working in Government sectors.Spouses having higher transfer counts are considered in decreasing order till the available vacancies are exhausted / filled. There are many spouse cases which could not be considered due to less transfer counts and non-availability of vacancies at the desired place.

(c) KVS has further informed that if both husband and wife are KVS employees, they are provided with highest transfer counts i.e. 50 (On spouse ground).